

ITEM NO.114

COURT NO.1

SECTION XII

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal Nos. 5414-5415/2010

T. UDAYKUMAR

Appellant(s)

VERSUS

RAVICHANDRAN AND ORS. & ORS.

Respondent(s)

WITH

C.A. No. 5420-5422/2010 (XII)

C.A. No. 5423-5425/2010 (XII)

C.A. No. 5444-5445/2010 (XII)

C.A. No. 5437/2010 (XII)

Date : 20-03-2025 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s) :

Mr. R. Padmanabhan, Sr. Adv.  
Mr. Arimardhan Sharma, Adv.  
Ms. Ruchi Arya, Adv.  
Mr. Pramod Dayal, AOR  
Ms. Mirinalini Ramesh, Adv.  
Mr. Alok Kumar Pandey, Adv.  
Mr. Kunal Prakash, Adv.

Mr. A. Abdul Hameed, Sr. Adv.  
Mr. Vikas Mehta, AOR  
Mr. Kartik Pandey, Adv.  
Mr. Ankit Vashisht, Adv.

Ms. A. Sumathi, AOR

For Respondent(s) :

Mr. S. Thananjayan, AOR

Ms. A. Sumathi, AOR

Mr. Rakesh K. Sharma, AOR

Mr. T. Harish Kumar, AOR

Mr. R.C. Kohli, AOR

Mr. R.V. Kameshwaran, AOR

Mr. Shashi Bhushan Kumar, AOR

Mr. Deeptakirti Verma, Adv.  
Ms. Neha Sharma, AOR

Mr. R. Viduthalai, Sr. Adv.  
Ms. G. Indira, AOR  
Mr. P. Gandepan, Adv.  
Mr. Ashwini Kumar, Adv.

Mr. Sabarish Subramanian, AOR

Mr. Vinodh Kanna B., AOR  
Mr. Varun Singh, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

At the request made on behalf of the appellant(s), the appeals are not taken up for hearing today, but they will remain on Board.

(BABITA PANDEY)  
AR-cum-PS

(R.S. NARAYANAN)  
ASSISTANT REGISTRAR